

Writ Application challenging 42nd Amendment of the Constitution

*239 SHRI R K MHALGI Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) whether a notice has been served upon the Union Government by Supreme Court in respect of the writ application challenging the 42nd Constitutional Amendment; and

(b) whether the Union Government has submitted its 'say' to Supreme Court, if so, when and if not, when it shall be submitted?

THE MINISTER OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) (a) Yes, Sir

(b) No, Sir The affidavits in opposition are expected to be filed by the 20th July 1977 the date fixed therefor by the Supreme Court

Special Trains for clearing Summer Rush

*240 SHRI S R DAMANI Will the Minister of RAILWAYS be pleased to state

(a) the broad outlines of programme for running special trains to clear this year's summer rush on the Indian Railways,

(b) the reasons for not providing normal passenger amenities on these trains, and

(c) the actions taken to remove these deficiencies in respect of trains to be introduced in future?

THE MINISTER OF RAILWAYS (PROF MADHU DANDAVATE) (a) As many as 1044 special trains were originally planned to be run during the current summer season to clear the rush of passengers In addition, loads of existing trains have also been augmented to the extent feasible If

traffic offers, Railways are geared to step up number of specials to 1200

(b) and (c) Special care has been taken to provide necessary amenities in the summer specials and at intermediate stations for the convenience of passengers Based on this year's experience further improvement in arrangements if found necessary will be made in future

रेलवे सैलून कारों पर किया गया व्यय

*241 श्री कृष्ण कुमार गोयल क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) देश में रेलवे सैलून कारों की संख्या कितनी है और इन सैलून कारों के रख-रखाव और परिचालन पर कुल कितना वार्षिक व्यय होता है,

(ख) क्या इन सैलून कारों की उपयोगिता के बारे में कोई मूल्यांकन किया गया है और यदि हा, तो उसका व्योरा क्या है, और

(ग) क्या सरकार का विचार उनकी संख्या को कम करने का है ?

रेल मंत्री (प्रो० मधु दंडवते) (क) 31-3-1976 को भारतीय रेलों पर 343 प्रठपट्टिये (बोगी) और 658 4/6 पट्टिये निरीक्षण यान थे। निरीक्षण यानों (सैलून कारों) के रख-रखाव की लागत का रिकार्ड अलग से नहीं रखा जाता।

(ख) जी हाँ। इन मत्वालय द्वारा निरीक्षण यानों की उपयोगिता की समीक्षा की जाती है। निरीक्षण यानों जिसे साधारणतः सैलून कहा जाता है के उपयोग की